

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/53/2016
NAME OF THE PETITIONER(S) : V.P. Abdul Kareem
NAME OF THE RESPONDENT(S) : Glosoft Technologies Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

~~Counsel Representing~~
~~for A.M. SRIDHARAN~~

~~Counsel for~~
~~Petitioner~~

~~W. J. S.~~
~~19/12/17~~

Roman RATASEKARAN

Counsel for
Respondents

RD's

Judicial
for K. Gautham Kumar

counsel for
petitioner

Petitioner.

ORDER

Counsel for petitioner present. Counsel for respondents are present. The matter is adjourned at request for making submissions by both the counsels. Put up alongwith TCP/218/2016 on 11.01.2018.

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S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)